

**0CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 62/139/2021**

This the 11th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Javid Ahmad Baba, Age: 40 years, S/o Abdul Ahad Baba, R/o M.H. Pora, Handwara, District Kupwara.
2. Sajad Ahmad Shah, Age: 36 years, S/o Naseem Ahmad Shah, R/o Asthal Tehsil & District Kulgam.
3. Feroz Ahmad Mir, Age: 38 years, S/o Abdul Gani Mir, R/o Qazi-Abad Handwara District Kupwara.
4. Rashid-ul-Hassan, Gojar, Age: 40 years, S/o Ghulam Hassan Gojar, R/o Abi-Guzar, Srinagar.
5. Tariq Ahmad Sheikh, Age: 36 years, S/o Bashir Ahmad Sheikh, R/o Gadarpura, Tehsil & District Shopian.
6. Mushtaq Ahmad Dar, Age: 32 years, S/o Gh. Mohi-ud-Din Dar, R/o Khrewan, Tehsil & District Kulgam.
7. Mudasir Ahmad Bhat, Age: 32 years, S/o Ghulam Mohi-ud-Din Bhat, R/o Mehjoor Nagar, Srinagar
8. Khursheed Ahmad Rather, Age: 34 years, S/o Mohammad Amin Rather, R/o Nepora, Anantnag.
9. Noor-ul-Irfan, Age: 26 years, S/o Ghulam Ahmad Najar, R/o Habbakadal, Srinagar.
10. Shafat Ahmad Shah, Age: 30 years, S/o Bashir Ahmad Shah, R/o Tilwani, Anantnag.
11. Rohail Ahmad Mir, Age: 37 years, S/o Habibullah Mir, R/o Azadpora, Anantnag.
12. Mohammad Iqbal Parray, Age: 37 years, S/o Abdul Gaffar Parray, R/o S.K. Pora, Kulgam.
13. Rashid Ul Hassan, Age: 40 years, S/o Ghulam Hassan, R/o Arigutnoo, Kulgam.
14. Jyoti Kumari, Age: 37 years, D/o Gurbachan Lal, R/o Raiput Satwari, jammu.
15. Sajad Ahmad Shah, Age: 33 years S/o Lassa Mohammad Shah, R/o Asthal, Kulgam.
16. Altaf Ahmad Shah, Age: 35 years, S/o Ghulam Ahmad Shah, R/o Hardshiva, Sopore, Baramulla.

.....Applicants

(Advocate:- Mr. Faisal Javid)

**Versus**

1. Union Territory of J&K through Chief Secretary Jammu and Kashmir Government, Civil Secretariat, Jammu/Srinagar, Room No. 2/7 2<sup>nd</sup> Floor, Main Building, Civil Secretariat, Jammu-180001.
2. Service Selection Board, through its Secretary, Zum Zum Building, Kashmir, Srinagar-181121.
3. Chairman, J&K Service Selection Board through its Secretary, Zum Zum Building Kashmir, Srinagar

.....Respondents

(Advocate: Mr. Rajesh Thappa, 1d. Deputy Advocate General)



**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

The applicants are aggrieved of the inaction of the respondents of not completing the selection process for the post of Accounts Assistant in State Cadre advertised vide notification no. 7 of 2010 dated 12.11.2010 even after passing of substantial period of time.

2. Learned counsel for the applicants submits that the applicants would be satisfied, if the respondents are directed to complete the selection process for the post of Accounts Assistant in State Cadre in accordance with advertisement notice issued in the year 2010 within a stipulated time frame.
3. We have heard Mr. Faisal Javid, learned counsel for the applicants and Mr. Rajesh Thappa, learned Deputy Advocate General and perused the record.
4. From the perusal of the O.A., it is clear that the selection process was started way back in the year 2010, however, even after 10 years, the same has not been concluded.
5. Accordingly, we dispose of the O.A. directing the respondents to conclude the selection process in accordance with law and within earliest possible time, subject to the condition that there is no stay operating in the present matter.
6. It is made clear that we have not entered into the merits of the case.
7. There shall be no order as to costs.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**